

- (iii) Cooperation of Army, para military forces, Customs, Police etc., is solicited in order to demolish the organised gangs of smugglers and poachers. India is member of the Convention on International Trade in Endangered Species of Wild Fauna and Flora which regulates trade in endangered wildlife species.
- (iv) Central Govt. have initiated a scheme of rewards to the informers for eliciting intelligence regarding wildlife poachers and smugglers.
- (v) A Tiger Crisis Cell has been constituted in the Ministry to monitor poaching of tigers and advice on control measures.
- (vi) A Committee to suggest ways and means to control poaching and smuggling of wild animals and its products has also been constituted.
- (vii) Help of media is being taken for education and awareness about the importance and significance of wildlife.
- (viii) Cooperation of Postal and Customs officials have been solicited in checking parcels and packages for detection of wildlife products.
- (ix) The first meeting of the Tiger range countries have been held to ensure the survival of Tiger and Control in illegal trade in Tiger parts and its derivatives.

#### National Dairy Development Board

\*35. KUMARI SUSHILA TIRIYA:  
Will the Minister of AGRICULTURE be pleased to state:

(a) whether the National Dairy Development Board is facing a severe liquidity crunch;

(b) if so, the details thereof and reasons therefor ; and

(c) the remedial steps taken by the Government in this regard?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) to (c) National Dairy Development Board (NDDDB) was appointed as the Market Intervention Agency to undertake Market Intervention Operations in edible oils/oilseeds under the Integrated Policy on Oilseeds for a period of five years with effect from April, 1989. As on 31st March,

1993, NDDDB reported a loss of Rs. 242.82 crores in the Market Intervention Operations. So far Government has reimbursed Rs. 10.56 crores. Pending reimbursement of balance losses NDDDB has expressed that it has been experiencing severe financial difficulties due to the deployment of NDDDB's money to meet unreimbursed losses and interest thereon. Pending a final decision, NDDDB has been permitted to import on account 50,000 tonnes of palmolein at a concessional duty of 20% for part recoupment of losses.

[*Translation*]

#### Support Price for Agricultural Products

\*36. SHRIMATI SHEELA  
GAUTAM:  
SHRI RAJESH KUMAR:

Will the Minister of AGRICULTURE be pleased to state: